

ITEM NO.48

COURT NO.11

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.618/2020

(Arising out of impugned final judgment and order dated 30-08-2019 in CRLOP(MD) No. 1246/2017, CRLOP(MD) No. 1298/2017, CRLOP(MD) No. 1299/2017 & CRLOP(MD) No. 1300/2017 passed by the High Court of Judicature at Madras at Madurai)

B.R.K. AATHITHAN

Petitioner(s)

VERSUS

SUN GROUP & ANR.

Respondent(s)

(IA No. 24031/2020 - CONDONATION OF DELAY IN FILING SLPs, IA No.24512/2020 - CONDONATION OF DELAY IN REFILEING SLPs, IA No. 50022/2022 - EXEMPTION FROM FILING O.T., IA No. 126051/2022 - EXEMPTION FROM FILING O.T., IA No. 122209/2022 - EXEMPTION FROM FILING O.T., IA No. 120718/2022 - VACATING STAY & IA No. 126048/2022 - VACATING STAY)

Date : 29-11-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SURYA KANT

HON'BLE MR. JUSTICE J.K. MAHESHWARI

For Petitioner(s)

Mr. P. V. Yogeswaran, AOR
Mr. Ashish Kumar Upadhyay, Adv.
Mr. Y. Lokesh, Adv.
Mr. V. Sibi Kargil, Adv.
Mr. V. Kandha Prabhu, Adv.
Mr. L.R. Venkatesan, Adv.
Ms. Maitri Goal, Adv.
Ms. Priyanka Chowdhary, Adv.
Mr. Hemant Kumar Niranjana, Adv.
Mr. K.K. Chauhan, Adv.

For Respondent(s)

Mr. Abhishek Malhotra, Adv.
Ms. Liz Mathew, AOR
Mr. Harsh Buch, Adv.
Ms. Vasudha Jain, Adv.

Mr. Satyanarayan, Sr. Adv.
Mr. K.V. Jagdishwaran, Adv.

Ms. G. Indira, AOR
Mr. Harnaman Singh, Adv.
Mr. P. Gandeepan, Adv.
Mrs. Koj Yaayung, Adv.
Mr. Kashyap, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Exemption Applications are allowed.

Leave granted

The appeals are dismissed in terms of the signed Reportable Judgment.

Pending applications, if any, shall also stand disposed of.

(VISHAL ANAND)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
COURT MASTER (NSH)

(Signed Reportable Judgment is placed on the file)

